

ITEM NO.3

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 4999/2023

(Arising out of impugned final judgment and order dated 17-01-2023 in CR MBA No. 118/2020 passed by the High Court Of Judicature At Bombay)

SHOMA KANTI SEN

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.79947/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.79950/2023-EXEMPTION FROM FILING O.T. and IA No.79949/2023-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.80442/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 04-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Anand Grover, Sr. Adv.
Ms. Nupur Kumar, AOR
Mr. Paras Nath Singh, Adv.
Ms. Susan Abraham, Adv.
Mr. Pradeep Mandhyan, Adv.
Ms. Kritika Agarwal, Adv.
Mr. Nilesh Ukey, Adv.
Mr. Rohin Bhatt, Adv.
Mr. Ambuj Tiwari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

List in the 2nd week of July, 2023.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR